

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1947

ANSWERED ON:09.03.2015

TAKING OVER OF ESI HOSPITALS

Boianapalli Shri Vinod Kumar;Yadav Shri Dharmendra;Yeddyurappa Shri B. S.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government proposed to take over delivery of medical services from the States to serve insured persons directly under the Employees State Insurance (ESI) scheme;
- (b) if so, the details in this regard along with the reasons therefor;
- (c) the number of ESI hospitals taken over so far; and
- (d) the details of extra facilities proposed to be provided to the beneficiaries of ESI scheme throughout country?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (d): The ESI Corporation had in 2006 decided to take over the administration of ESI Medical Scheme from those States who were willing to hand over the same to the ESI Corporation. The ESI Corporation has so far taken over 22 such ESI hospitals from the State Governments. ESI Corporation has taken and proposes to take a number of measures to improve the delivery of medical care services under ESI Scheme like increasing fee to be paid to Insurance Medical Practitioners (IMP), setting up of State Executive Committees with delegated powers in every state, heavy dispensaries to have minimum investigation facilities etc.